

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.990 of 1997

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

Hon'ble Mr. D. Purkayastha, Judicial Member

Sri Bablu Bhowmick,
S/o Late Gopal Bhosmick, R/o
C/o Pramila Bala Dutta, Sushamapally,
P.O. Nimpura, P.S. Kharagpur,
Dist. Midnapore

... Applicant

vs

1. Union of India, through the
General Manager, S.E. Railway,
11, Garden Reach Road,
Calcutta-700 043

2. The Chief Commercial Manager,
S.E. Railway,
14, Strand Road,
Calcutta-700 001

3. The Divisional Railway Manager,
S.E. Railway, Kharagpur,
Dist. Midnapore

4. The Senior Divisional Commercial
Manager, S.E. Railway, Kharagpur
Dist. Midnapore

5. The Divisional Commercial Manager,
S.E. Railway, Kharagpur
Dist. Midnapore

... Respondents

For the Applicant : None

For the Respondents: Mr. S. Chowdhury, counsel

Heard on 26.2.1998

Date of order: 26.2.1998

O R D E R

B.C. Sarma, AM

This petition has been filed by the applicant with the prayer that a direction be issued on the respondents to grant him compassionate appointment on the ground that his mother, who was an ex-peon in the office of the Divisional Commercial Manager, S.E. Railway, Kharagpur, had died in harness.

2. When the admission hearing of the matter was taken up today, none appears for the applicant. However, Mr. Chowdhury, learned counsel for the respondents submits that this applicant has since been given a compassionate appointment. In support of his contention he has produced before us an order dated 16.12.97, which we have